

F.No. 01(03)/Roster/CESTAT/2018
Customs, Excise & Service Tax Appellate Tribunal
West Block No. 2, R.K. Puram, New Delhi-110066

Dated: 29.06.2018

ORDER NO. 136 OF 2018

Hon'ble HOD is pleased to order the following sitting commencing from 02/07/2018 to 13/07/2018 for CESTAT, New Delhi to the extent indicated below:-

COURT	PERIOD	WORK ASSIGNED
Hon'ble Sh. Anil Choudhary, Member (Judicial) and Hon'ble Sh. C. L. Mahar, Member (Technical)	From 02/07/2018 to 13/07/2018	Custom and Excise Tax Division Bench Matters.
Hon'ble Sh. V. Padmanabhan, Member (Technical) and Hon'ble Ms. Rachna Gupta, Member (Judicial)	From 02/07/2018 to 06/07/2018 and	Service Tax Division Bench Matters.
Hon'ble Sh. Ajay Sharma, Member (Judicial)	From 02/07/2018 to 06/07/2018	Single Member Bench Matters.
Hon'ble Sh. V. Padmanabhan, Member (Technical)	From 09/07/2018 to 13/07/2018	Single Member Bench Matters.

Note:

1. Whenever any Member of a Division Bench is un-available, the other Member of that Bench will hear Single Member matters, as notified (The DB matters will get adjourned and the next date of hearing will be intimated in due course).
2. On every Friday afternoon special bench sittings will be notified, if any.

By order,



(Bineesh Kumar K. S.)
Dy. Registrar (Admn)

Copy to:-

SPS to Hon'ble HOD/Hon'ble Members, CESTAT New Delhi/ P.A. to Registrar/ Dy. Registrar/Asstt. Registrar/Bar Association/Chief Commissioner (AR)/ Commissioner (AR)/Notice Board/ Website/Guard File/Office Copy.


Dy.Registrar